

21

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

C.P.No.38 of 1997.

Date: 6-6-1997.

Between:

B.Narsing Rao. .. Applicant.  
and

1. The Union of India represented by  
Mr. K.Manohar Rao, the General Manager,  
South Central Railway, Rail Nilayam,  
Secunderabad.
2. Mr. G.P.Mallikarjun, the Divl. Railway  
Manager, Hyderabad MG, Behind Sanchalan Bhavan,  
S.P.Road, Secunderabad.
3. Mr. Rakesh Malhotra, the Additional Divisional  
Railway Manager, MG, Hyderabad, Sanchalan Bhavan,  
S.P.Road, Secunderabad.
4. Mr. N.V.Ramana Murthy, the Divisional Mechanical  
Engineer, (Meter Guage), Carriage & Wagon, Hyd.  
Divn., behind Sanchalan Bhavan, S.P.Road,  
Secunderabad.
5. The Carriage & Wagon Superintendent, Mr. G.S.  
Kulkarni, M.G. Hyderabad Division, Secunderabad  
Railway Station Premises, Secunderabad.
6. Mr. V.K.Rani, the Chief Rolling Stock Engineer,  
S.C.Railway, Rail Nilayam Premises, Sardar Patel  
Road, Secunderabad. .. .. Respondents.

Counsel for the applicant: Sri V.Durga Prasada Rao

Counsel for the respondents: Sri C.V.Malla Reddy.

CORAM.

HON'BLE SHRI R.RANGARAJAN,Member (A)

HON'BLE SHRI B.S.JAI PARAMESHWAR,Member(J)

JUDGMENT.

(per Hon'ble Sri R. Rangarajan,Member (A))

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None for the applicant.

Sri Malla Reddy for the Respondents.

Sri Malla Reddy produced a copy of the Order

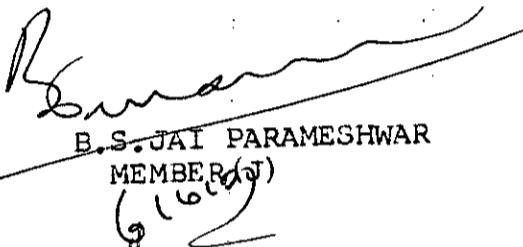
No.P.90/HYB/BNR/2202 dated 23-4-1997 wherein the representation

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of the applicant has been disposed of by the Chief Rolling Stock Engineer in accordance with the directions given in the judgment.

In view of the above, the judgment has been complied with. Hence the C.P., is closed. The order No. P.90/HYB/BNR/2202 dated 23-4-1997 is taken on record.



B.S.JAI PARAMESHWAR  
MEMBER (A)

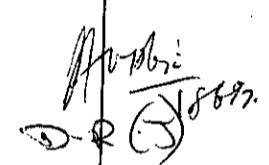


R.RANGARAJAN  
MEMBER (A)

Date: 6-6-1997.

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Dictated in open Court.



D.R.(B) 18697

sss.